

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 223

(IB)-354(PB)/2021

New IA-374/2024, IA- 4166/2023, IA-5847/2023

Comp. Appeal-43/2022, Comp. Appeal-02/2023

IA-2481/2022, Comp. Appeal-14/2023

IN THE MATTER OF:

Manish Kumar & anr.

... Applicant/Petitioner

Versus

Drishti India Ltd.

... Respondent

Under Section: 7 of IBC, 2016 CIRP

Order delivered on 05.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Mansumyer Singh, Adv. Shravan
Chandrasekhar, in Appeal No. 14/2023 Adv.
Shankari Mishra CA. No-43/2022

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 12.03.2024.

Sd/-
(COURT OFFICER)